

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 54
(To be answered on the 28th November 2024)**

REVIVAL OF DHANBAD AIRPORT

***54. SHRI DULU MAHATO**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has formulated any action plan for the revival of Dhanbad Airport and if so, the details thereof;
- (b) the steps taken for revival of Dhanbad Airport along with the time by which it is likely to be completed;
- (c) whether the Government has proposed to involve private players or public-private partnerships (PPP) in the development or revival of the said airport and if so, the details thereof; and
- (d) the reasons for delay in the revival of Dhanbad Airport?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (d) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 54 FOR REPLY ON 28.11.2024 REGARDING REVIVAL OF DHANBAD AIRPORT BY SHRI DULU MAHATO

(a) to (d) : The Regional Connectivity Scheme (RCS) - UDAN (Ude Desh Ka Aam Nagrik), is a government-backed initiative to improve infrastructure and connectivity in India, especially in remote and underserved regions. UDAN is an ongoing scheme wherein bidding rounds are conducted from time to time for covering more destinations and routes under the scheme. Revival / up-gradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator (SAO).

Dhanbad airstrip, owned by the State Government of Jharkhand is available in the list of unserved airstrips in the UDAN Document.

During UDAN 5.2 round of bidding for Small aircraft less than 20-seater, bids have been received connecting Dhanbad airport in Jharkhand.

Thereafter, the State Government of Jharkhand was requested to provide their consent and confirmation regarding the availability of land for the operation of small aircraft (2B) and for future expansion to category 3C. The State Government has not given their consent to develop the Dhanbad airport due to land constraints.
